

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 539/2024

**In the matter of:**

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024.

**NDOH:- 14.08.2025**

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Filed by:

New Delhi:

Dated: <sup>th</sup>26.06.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 539/2024

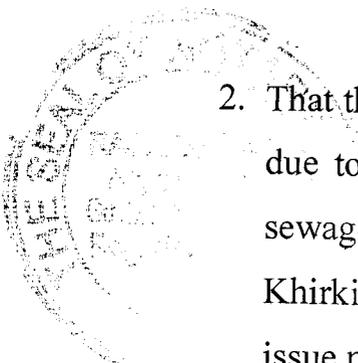
**In the matter of:**

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER DATED 15.04.2025.**

I, Dr. BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2<sup>nd</sup> Floor, Vikas Bhawan-II, Upper Bela Road, Delhi- 110054, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 16.05.2024 due to the news report dated 06.04.2024 raising the grievance that, raw sewage water being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi. This Hon'ble Tribunal pleased to issue notice to DDA, DPCC and DM (South).



*Handwritten signature of Dr. BMS Reddy*

3. That, in compliance with the order dated 16.12.2024, DPCC filed its status report on 17.01.2025 which was available on the website of Hon'ble National Green Tribunal.
4. That, this Hon'ble Tribunal taken up the matter on 15.04.2025 and pleased to direct DPCC to file fresh report of the water quality of Satpula Lake. Further, this Hon'ble Tribunal directed DPCC to ensure the water quality of the Satpula Lake meets the Class 'B' water quality criteria (Bathing quality criteria) and not Class 'D'.
5. That, in compliance with the order dated 15.04.2025, DPCC issued a letter on 26.05.2025 to DDA, asking them to take necessary steps to improve the water quality to meet Class-B standards. Additionally, DDA was instructed to submit an action plan with specific timelines, along with an Action Taken Report, to achieve the Class-B water quality criteria. Copy of the letter dated 26.05.2025 is enclosed herewith as ANNEXURE-1.
6. That, DPCC collected water sample on 27.05.2025. Upon comparison of the test results with the notified standards, it is evident that the BOD does not meet the Class-B water quality criteria. A comparison of the analysis results with the Class-B standards is provided in the table below:

*Handwritten signature*



S. No.	Parameter	Analysis results	Standard as per Class B Water quality of CPCB
1.	BOD	11 mg/l	3 mg/l or less
2	Fecal Coliforms MPN/100 ml	330	500 or less
3	pH	8.14	6.5-8.5
4	DO	6.7 mg/l	5 mg/l or more

Copy of the analysis report of the water sample of Satpula Lake is enclosed herewith as **Annexure-2**.

7. It is therefore this Hon'ble Tribunal is requested to take the present status report on record please.

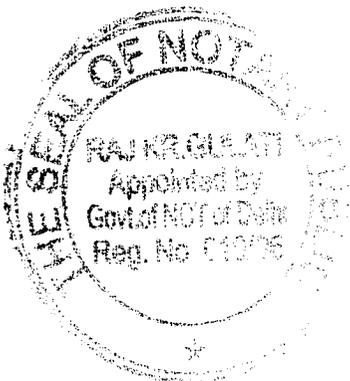
*[Signature]*  
**DEPONENT**

### VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 126 JUN 2025 day of June, 2025.

*[Signature]*  
**DEPONENT**



**ATTESTED**  
*[Signature]*  
NOTARY PUBLIC  
GOVT OF NCT OF DELHI

126 JUN 2025

Annexure-1

1623576/2025/CMC 2 DPCC

By Speed Post/Email

	<p><b>DELHI POLLUTION CONTROL COMMITTEE</b>  <b>DEPARTMENT OF ENVIRONMENT</b>  <b>(GOVT. OF NCT OF DELHI)</b>  <b>3<sup>rd</sup> FLOOR, BLOCK-I, DMRC IT Park Building</b>  <b>Shashtri Park Delhi-110053</b>          ( visit us at website : <a href="http://dpcc.delhigovt.nic.in/">http://dpcc.delhigovt.nic.in/</a> )</p>	
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DPCC/CMC-II/OA-539/2024/ 968

Date: 26/05/2025

To,

The Vice Chairman,  
 Delhi Development Authority,  
 Vikas Sadan, INA  
 New Delhi-110023.

**Subject: Compliance of order of Hon'ble NGT dated 15.04.2025 in OA No. 539/2024 reg.**

Sir,

Please find enclosed/attached herewith the order of Hon'ble NGT dated 15 April 2025 in OA No. 539/2024. Water samples were collected from Satpula Lake earlier by the DPCC and analysis report was filed before Hon'ble NGT along with the report dated 17.01.2025. Hon'ble NGT vide it's order dated 15.04.2025 has directed as under:

"----Meanwhile DPCC may ensure that the water quality of Satpula Lake meets the desired levels of water quality of Class 'B' (Bathing quality criteria) and not Class 'D'----"

In view of above, you are requested to kindly look into the matter and direct the concerned in DDA to take steps to improve the water quality so that the same confirms to Class-B water quality. Also, the concerned may be directed to submit an action plan with specific timelines and Action Taken Report to this office on priority to achieve Class B water quality criteria. Copy of the water quality under Class-B enclosed/attached herewith for your ready reference. Next date of hearing before Hon'ble NGT is 14 August 2025.

Encl: As above

  
 Incharge, (CMC-II)  
 Email ID: [bmsreddy.dpcc@delhi.gov.in](mailto:bmsreddy.dpcc@delhi.gov.in)

**Dr.B.M.S. Reddy**  
 Senior Environmental Engineer  
 Delhi Pollution Control Committee  
 3<sup>rd</sup> Floor Block-1 DMRC IT Park  
 Shastri Park Delhi-110053



**DELHI POLLUTION CONTROL COMMITTEE**  
(Government of N.C.T. of Delhi) 4th & 5th Floor, LSBT Building  
Kashmere Gate, Delhi 110006  
(Visit us at <https://www.dpccocmms.nic.in>)



Report No.: DPCC/W/L(Misc.)/2025/06/1920

**ANALYSIS REPORT**

Dated: 09/06/2025

S. No.	Location Name	Date of Sampling	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	NO <sub>3</sub> (mg/l)	Total Coliform MPN /100ml	Fecal Coliform MPN /100ml
1	Satpulla Lake	27/05/2024	8.14	42	11	6.7	1.7	470	330
	Water Quality Criteria for propagation of Wildlife and fisheries (Class-B)		6.5-8.5	-	3 or less	4 or more	-	5000 or less	-

Note: All parameters are in mg/l except pH.

*[Signature]*  
I/C Water Laboratory  
Dr. Shweta Gupta  
Incharge (Water Laboratory)

*[Signature]*  
SSA/Analyst